

# Fresh Matter List

S.No	Matter No	Cause Title	DFR No & Date	Defect Cured on	Caveat (if any)	Date of Listing
1	<b>APL No. 49/2020</b>	Jaiprakash Power Ventures Ltd. VS Madhya Pradesh Electricity Regulatory Commission & Ors.	<b>2413/2019</b> Dated 09/12/2019	06/02/2020		11/02/2020 <b>Court - 2</b>
2	<b>IA 2165/2019 &amp; IA 2168/2019 in DFR No. 2411/2019</b> (IA 2165/2019 - For condonation of delay in filing the Appeal & IA 2168/2019 - For leave to file Appeal)	Sarda Energy and Minerals Ltd. VS Central Electricity Regulatory Commission & Ors.	<b>2411/2019</b> Dated 06/12/2019	06/02/2020		11/02/2020 <b>Court - 1</b>

3	<b>IA 85/2020 in DFR No. 24/2020</b> (IA 85/2020 - For condonation of delay in filing the Appeal)	West Bangal Electricity Distribution Company Ltd. VS Central Electricity Regulatory Commission & Ors.	<b>24/2020</b> Dated 16/01/2020	06/02/2020	<b>Caveat No : 42</b> <b>Date of Caveat Filing :</b> date_format(2019-05-14) <b>Filed By :</b> <b>Caveator Name :</b> Adhunik Power and Natural Resources Limited  <b>Caveat No : 80</b> <b>Date of Caveat Filing :</b> date_format(2019-09-13) <b>Filed By : Deepak Khurana</b> <b>Caveator Name :</b> Adhunik Power and Natural Resources Limited  <b>Caveat No : 1</b> <b>Date of Caveat Filing :</b> date_format(2020-01-14) <b>Filed By : Deepak Khurana</b> <b>Caveator Name :</b> Adhunik Power and Natural Resources Limited	11/02/2020 <b>Court - 2</b>
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4	<b>APL No. 48/2020 &amp; IA 206/2020</b> (IA 206/2020 - For exemption from filling certified copy of impugned order)	Kanan Devan Hills Plantations Company Private Limited VS Kerala State Electricity Regulatory Commission & Anr.	<b>2445/2019</b> Dated 27/12/2019	06/02/2020		11/02/2020 <b>Court - 2</b>
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